

Central Administrative Tribunal  
Principal Bench, New Delhi



C.P.No.436/2004 in O.A.No.819/2004

Wednesday, this the 13<sup>th</sup> day of April 2005

Hon'ble Shri Justice M.A. Khan, Vice Chairman (J)  
Hon'ble Shri S. K. Naik, Member (A)

1. Shri Hari Om s/o Shri Charan Singh  
Khallasi,  
Under Senior Selection Engineer (Works)  
Northern Railway, Punjabi Bagh,  
New Delhi
2. Shri Hargian Singh  
s/o Shri Sis Ram  
Fitter  
Under Senior Engineer (Works)  
Northern Railway, Punjabi Bagh,  
New Delhi
3. Shri Raj Man  
s/o Shri Ram Avtar  
Khallasi  
Under Senior Engineer (Works)  
Northern Railway, Punjabi Bagh,  
New Delhi
4. Shri Ram Navami s/o Shri Mangal Karni  
Khallasi  
Under Senior Engineer (Works)  
Northern Railway, Punjabi Bagh,  
New Delhi
5. Shri Ram Piarey s/o Shri Ram Dass  
Painter  
Under Senior Engineer (Works)  
Northern Railway, Punjabi Bagh,  
New Delhi
6. Shri Shiv Shanker s/o Shri Dev Narain  
Khallasi  
Under Senior Engineer (Works)  
Northern Railway, Punjabi Bagh,  
New Delhi
7. Shri Sham Lal s/o Shri Hanuman  
Fitter  
Under Senior Engineer (Works)  
Northern Railway, Punjabi Bagh,  
New Delhi
8. Shri Nimai s/o Shri Sashi  
Carpenter  
Under Senior Engineer (Works)  
Northern Railway,



(2)

Punjabi Bagh,  
New Delhi

9. Shri Ram Kishore s/o Shri Ram Dularey  
Khallasi  
Under Senior Engineer (Works)  
Northern Railway, Punjabi Bagh,  
New Delhi
10. Shri Mohd. Hussain s/o Shri Isfaq Hussain  
Khallasi  
Under Senior Engineer (Works)  
Northern Railway, Punjabi Bagh,  
New Delhi
11. Shri Sant Ram s/o Shri Sita Ram  
Khallasi  
Under Senior Engineer (Works)  
Northern Railway, Punjabi Bagh,  
New Delhi
12. Shri Bishweswar s/o Shri Ram Prasad  
Khallasi  
Under Senior Engineer (Works)  
Northern Railway, Punjabi Bagh,  
New Delhi

...Applicants

(By Advocate: Shri Anand Singh for Shri Amit Anand)

Versus

Union of India through

1. Shri R.R. Jaruhara  
General Manager  
Northern Railway, Baroda House  
New Delhi
2. Shri P.K. Goyal  
Divisional Railway Manager  
Northern Railway  
State Entry Road, New Delhi
3. Shri H.S. Sidhu  
Section Engineer (Works)  
Northern Railway  
Punjabi Bagh, New Delhi-110 004

...Respondents

(By Advocates: Shri H.K. Gangwani)

O R D E R (ORAL)

Justice M.A. Khan:

Learned counsel for respondents has stated that the Hon'ble Delhi High Court in CWP-20007/2004 by order dated 12.4.2005 has set aside and quashed the order of

(3)

(B)

this Tribunal dated 2.4.2004 in OA-819/2004 and has remitted the matter back to the Tribunal for afresh.

2. In view of this, the present contempt proceedings cannot be proceeded any further. The CP accordingly is dismissed. Notices are discharged.

Naik  
( S. K. Naik )

Member (A)

M. A. Khan  
( M.A. Khan )

Vice Chairman (J)

/sunil/